

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. 4101/2023
IN
C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 4101/2023

1. Adv. Saurabh Bachhawat appearing for the Applicant is present.
2. The above application is filed by the IRP for placing on record the list of creditors of the Corporate Debtor and the report certifying the Constitution of COC.
3. Accordingly, the above application is **allowed and disposed of** taking the list of the creditors on record.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)